

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/925/(IB)/2018  
NAME OF THE PETITIONER(S) : KANSAN ENGINEERS & CONSULTANTS  
NAME OF THE RESPONDENT(S) : ENECTRIC PROJECTS & SOLUTIONS INDIA PVT LTD  
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM
1.	PAWAN JOBARAJ	Counsel for Corporate Debtor	<u>KPS</u>
2.	Abinaya Kalaignan	Counsel for Corporate Creditor	Abinaya

**ORDER**

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present and stated that they are intending to settle the matter between the parties and prayed for time for making submissions in this regard. At request, time is enlarged. **Put up on 18.09.2018.**

*sd*

(S VIJAYARAGHAVAN)  
Member (Technical)

*sd*

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)